

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 960/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

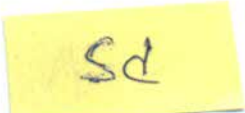
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JULY, 2018, 10:30 A.M

Name of the Company	Linton Suppliers Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one appeared for Applicant. Issue notice to the RoC, RD and Income Tax Authority. Notice returnable on 03.09.2018.

List the matter on 03.09.2018.


(M. B. Gosavi)
Member(J)